

(b) whether these retailers have political affiliations; and

(c) the action being taken by Government to change the set up?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Electrification of Railway Stations

57. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the 11 railway stations which were programmed to be electrified in 1974-75 have been electrified by now.

(b) the names of these 11 stations;

(c) if all of those stations have not been electrified, the names of the stations which have not been electrified so far; and

(d) when the electrification of those stations will be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Two of the 11 railway stations on South Eastern Railway have been electrified.

- (b) 1. Santhala
2. Kenduapada
3. Bissam Cuttack
4. Humma
5. Salegaon
6. Attabira
7. Brundamal
8. Khalliapalli
9. Muniguda
10. Gangadharpur
11. Garudajhatia

(c) Stations listed at S. Nos. 1 to 9 in reply to part (b) of the question have not yet been electrified.

(d) Electrification of these stations is expected to be completed by 31st December 1975, except Khalliapalli for which no firm date for availability of power supply is yet available.

Movement of Jaggery under priority Class 'E' of Railway Freight

58. SHRI NIMBALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Jaggery qualify for movement under the lowest priority class 'E' of the Railway freight; and

(b) if so, what are the reasons for this lowest priority?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Since the relative importance of traffic in jaggery in relation to its essentiality and revenue yielding potentiality is less, it is given Priority 'E' in the matter of supply of wagons.

Views Expressed by M.R.T.P. Commission in its 3rd Annual Report

59. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI JAGANNATHRAO JOSHI:

SHRI R. V. BADE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the Monopolies and Restrictive Trade Practices Commis-